

Secretary General laid the bills passed by the House of Parliament and Assented to by the President

SECRETARY-GENERAL: Sir, I lay on the Table a copy, duly authenticated by the Secretary General, Rajya Sabha, of the Constitution (One Hundred and Twenty-eighth Amendment) Bill, 2023, passed by the Houses of Parliament and assented to by the President as the Constitution (One Hundred and Sixth Amendment) Act, 2023, since a report was made to the House on the 19th September, 2023.

12.02½ hrs